

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE PRODUCTION  
**LOK SABHA**  
**UNSTARRED QUESTION NO.5037**  
TO BE ANSWERED ON 24<sup>th</sup> JULY, 2019

**HAL EMPLOYEE'S GRIEVANCES**

5037. SHRI SU. THIRUNAVUKKARASAR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the employees of Hindustan Aeronautics Ltd. (HAL) staged a relay hunger strike recently demanding a fair revision of their wages to abolish wage discrimination among the staff and workers;
- (b) if so, the details thereof;
- (c) whether the Union Government has taken or proposed to take action on their demands; and
- (d) if so, the details thereof and if not, the reasons therefor?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) & (b): Yes, Sir. Representatives of the Recognized Unions of HAL at different locations (viz: Bangalore, Hyderabad, Nasik, Koraput, Lucknow, Kanpur & Korwa) staged Relay Hunger Strike from 25.06.2019 to 2.7.2019 demanding Wage Revision of Workmen for Fitment benefit and Perks under Cafeteria System on par with HAL Executives or more than that.

(c) & (d): In compliance with DPE guidelines, the HAL management is to negotiate the wage revision for workmen, keeping in view affordability and financial sustainability of such wage revision. 9 Negotiation meetings have been held since February, 2018.

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